

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO. 969 OF 2002.

ALLAHABAD THIS THE 12TH DAY OF May 2009

HON'BLE MR. JUSTICE A.K. YOG, MEMBER-J
HON'BLE MRS MANJULIKA GAUTAM, MEMBER-A

Virendra Prakash, Primary Teacher, O.C.P Inter College,
Shahjahanpur.

.....Applicant

By Advocate : Shri K.C. Saxena

Versus

1. The U.O.I. Ministry of Defence through Secretary Defence Production, South Block, New Delhi.
2. D.D.G. Headquarters, Ordnance Factory Board A/W School 6, Esplanade East Calcutta-69.
3. The General Manager, Ordnance Clothing Factory, Shahjahanpur.

.....Respondents

By Advocate: Shri A. Sthalekar

O R D E R

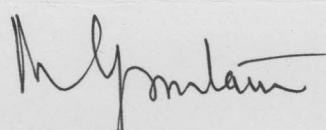
HON'BLE MR. JUSTICE A.K. YOG, MEMBER-J

None appears to press this O.A. Shri S.K. Pandey, Advocate holding brief of Shri A. Sthalekar, Advocate appearing for the respondents. It appears that matter rendered infructuous. Apart from it on merit also, there is no ground to interfere with the impugned order dated 21.5.1994. Perusal of order dated 1.3.1994 (Annexure A-2/Compilation I to the

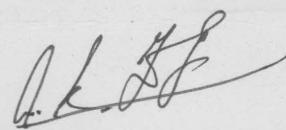
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O.A.) shows that applicant did not possess a Degree or Diploma in Education but hold only certificate hence as per S.R.O. he was not eligible for promotion.

2. In view of the above, we find no merit in this O.A. it is accordingly dismissed. No costs.



Member (A)



Member (J)

Manish/-